

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – I**

ITEM No.6 - IA/626(AHM)2024 in IA/76(AHM)2021  
In  
CP(IB) 135 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Rottex Mercantile Pvt Ltd  
V/s  
Varad Lifescience Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 23/04/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon,ble Member(T)

**PRESENT:**

For the Applicant :None  
For the Respondent :

**ORDER**

**IA/626(AHM)2024 in IA/76(AHM)2021**

Despite repeated calls, no one appears for the applicant.

Re-list for further consideration on 10.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**